

(b) Small hydro, biomass, wind, bio-fuels, biogas, solar based electricity generation systems are supported depending upon the availability of resources for generation of required electricity.

(c) and (d) The bench mark price of a CFL based Solar Home Light System is Rs 270 per Wp. The cost of electrification through renewable or conventional source varies from place to place and type of resources available.

(e) and (f) The monitoring of implementation of RVE projects is the responsibility of the respective State notified implementing agencies. Further, third party monitoring appointed by the concerned State notified implementing agency after completion of the project is mandatory for final closure of the project. After installation also it is the responsibility of the implementing agencies to ensure functionality of the systems and periodic monitoring are carried out by them to oversee this.

Family type biogas plants

2583. SHRI DEVENDER GOUD T.: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the number of family type biogas plants installed under National Biogas and Manure Management Programme in Andhra Pradesh during the last five years, year-wise and district-wise;

(b) whether there is more potential, particularly in rural areas, for installation of biogas plants in that State; and

(c) if so, how the Ministry supplements the efforts of the State Government and also helps the panchayats in setting up of such plants?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) 66,443 number of family type biogas plants have been installed during last five years in the State of Andhra Pradesh under National Biogas and Manure Management Programme (NBMMP) of Ministry of New and Renewable Energy (MNRE). The year-wise and district-wise detail is given the Statement (*See below*).

(b) A potential of about 10.60 lakh family type biogas plants in the State of Andhra Pradesh has been estimated. Against this potential 4,89,559 biogas plants have been installed upto 31st March, 2012. Hence, there is a good potential particularly in rural areas for installation of more biogas plants in that State.

(c) The Ministry of New and Renewable Energy is implementing National Biogas

and Manure Management Programme (NBMMP) as a centrally sponsored scheme through State nodal agency, New and Renewable Energy Development Corporation of Andhra Pradesh (NREDCAP) Ltd. Hyderabad and Khadi and Village Industries Commission. Panchayats are also involved by NREDCAP in the identification of the beneficiaries for the implementation of the NBMMP.

Statement

*Family type biogas plants installed in Andhra Pradesh
from 2007-08 to 2011-12*

Sl. No.	District	2007-08	2008-09	2009-10	2010-11	2011-12
1	2	3	4	5	6	7
1.	Adilabad	65	19	125	360	419
2.	Anantpur	1482	951	1323	1503	1100
3.	Chittoor	1530	1121	1611	2016	1350
4.	Cuddapah	88	225	0	700	450
5.	East Godavari	550	655	600	725	725
6.	Guntur	250	400	600	335	245
7.	Karimnagar	550	602	1201	1104	1449
8.	Khammam	1762	1398	2810	2264	1628
9.	Krishna	740	655	794	833	532
10.	Kurnool	75	100	150	411	400
11.	Mehabubnagar	50	250	101	160	245
12.	Medak	100	200	175	500	200
13.	Nalgonda	30	192	889	800	1017
14.	Nellore	70	200	0	200	225
15.	Nizamabad	30	10	100	270	222
16.	Prakasam	1100	550	0	0	150

1	2	3	4	5	6	7
17.	Ranga Reddy	80	400	300	427	334
18.	Srikakulam	750	900	1225.	1225	1250
19.	Visakhapatnam	369	459	603	756	900
20.	Vizianagaram	500	600	540	702	702
21.	Warangal	303	520	402	252	702
22.	West Godawari	250	400	150	603	801
23.	Kadapa	1	0	0	0	0
24.	East Godawari	0	5	0	0	0
TOTAL:		10725	10827	13699	16146	15046

Renewable purchase obligation targets

2584. SHRI N.K. SINGH: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of the Renewable Purchase Obligations (RPO) targets in India for the last three years, as on 2012, State-wise;

(b) the details of the power sourced under RPO, State-wise; and

(c) the measures being proposed by Government to increase the percentage of electricity generated from renewable sources from 5 per cent in 2009-10 by 1 per cent every year to reach 15 per cent by 2019-20, as envisioned in the National Action Plan on Climate Change (NAPCC)?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) The Electricity Act, 2003 mandates State Electricity Regulatory Commissions (SERCs) to specify a percentage of total power consumed by the obligated entities from renewable energy in the respective States and also ensure compliance. RPO targets as specified by the respective SERCs for last three years, as on 2012 are given in the Statement-I (*See* below).

According to Central Electricity Authority's estimates the share of electricity generated from renewable energy sources, including small hydro upto 25 MW capacity,